

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 25-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100103/2017	The State of ACB Vs Santosh Sambhaji Gangurde	
2	SESSIONS CASE	100303/2018	The State of MCT Railway Police Station Vs Niyaz Riyaz Pasha	
<u>CHARGE</u>				
3	SPL CASE ACB	100047/2018	STATE GOVERNMENT ACB Vs Sanjay Kashinathrao Patil	
4	SESSIONS CASE	100164/2019	The State of Maharashtra - Kurla Police Station Vs Shakib Zakir Hussen Tenwala and Ors.	APP
5	SESSIONS CASE	100187/2019	The State of Maharashtra - Chembur Police Station Vs Boni Sukhdeo Sohel	APP
6	SPL CASE ACB	100010/2019	The State- ACB BMU Vs Vijaybharti Ganpatbharti Goswami and others	
7	SESSIONS CASE	100619/2019	The State of Maharashtra - Marine Drive Police Station Vs Sagar Aashish Pathak	APP
8	SESSIONS CASE	100659/2019	The State of Maharashtra - Wadala Policie Station Vs Makbul Abdulla Pavaskar	APP
9	SESSIONS CASE	100908/2019	The State of Maharashtra - Santacruz Police Station Vs Nagesh Raghunath Desai and Ors. 01	APP
<u>APPEARANCE</u>				
10	SPL.CASE	100682/2020	The State - A.C.B.B.M.U Police Station, Mumbai. Vs Chandrakant Mahadev Kamble	PP
<u>REPORT</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SPL CASE ACB	100047/2012	The State ACB BMU Vs Vishal @Rahul Dipak Badra and 1 other	
12	SESSIONS CASE	100034/2016	The State of Nagpada Police Station. Vs SMT. MADHUBEN VISHNUPRASAD VYAS.	
13	SPL CASE ACB	100033/2017	The State ACB BMU Vs Madsar Javed Khatri and another	
14	SESSIONS CASE	100412/2020	The State of Maharashtra - Nehru Nagar Police Station Vs Anil Mahadev Dhone and others 02	APP
